GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 704

TO BE ANSWERED ON THE 08TH FEBRUARY, 2023/ MAGHA 19, 1944 (SAKA)

704 # SHRI SANJAY SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

DRUG SMUGGLING IN JAMMU AND KASHMIR

- (a) the increase in the smuggling and consumption of narcotics/drugs in Jammu and Kashmir during the last five years;
- (b) the number of people afflicted with drug addiction in Jammu and Kashmir, the percentage of increase during the said period;
- (c) the total number of cases of drug smuggling registered which occurred via Pakistan and Afghanistan during the said period, the details thereof; and
- (d) whether any plan has been implemented by Government to deal with the menace of narco-terrorism in Jammu and Kashmir, if so, the details thereof?

ANSWER

& Kashmir is as under:-

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) There is no data/study to indicate increase in smuggling and consumption of narcotics/drugs in Jammu and Kashmir in the last 5 years.
- (b) As per survey conducted by Ministry of Social Justice & Empowerment on Extent and Pattern of Substance use in India through the National Drug Dependence Treatment Centre (NDDTC) of the All India Institute of Medical Sciences (AIIMS), New Delhi during 2018 for which report was released in February, 2019, the estimated number of users, substance-wise, in Jammu

	(Age 18-75)	
	Estimated No. of users	
Cannabis	1,36,000	
Opioids	4,47,000	
Cocaine	1,000	
Amphetamines type stimulants	1,000	

(c) As per report of NCRB, the number of cases of drug smuggling registered in the UT of Jammu and Kashmir in the last 5 years is as detailed below:

Year	No. of the cases registered	
2017	743	
2018	680	
2019	918	
2020	933	
2021	1324	

^{*}Data of Jammu and Kashmir include Ladakh for the year 2017, 2018 & 2019.

However, there is no clear cut evidence of drugs being smuggled from across the border i.e. Pakistan and Afghanistan in these cases. In 12 cases registered by NIA it has been revealed that drugs were smuggled through Pakistan and Afghanistan. The year wise details of these cases are as under:

Year	Number of cases		
	Pakistan	Afghanistan	Both
2018	-	-	-
2019	02	-	-
2020	04	-	-
2021	03	01	-
2022	01	0	01
2023 (up to 03.02.2023)	-	-	-
Total	10	01	01

- (d) The various steps taken by Govt. of India to deal with menace of Narcoterrorism in Jammu and Kashmir are as follows:-
 - (i) National Investigation Agency (NIA) has been empowered under NDPS Act 1985 for investigation of Narco terrorism cases.
 - (ii) To keep check at the land borders, Border Security Force, have been empowered under the Narcotics Drugs & Psychotropic Substances Act for making interdiction of narcotic drugs.
 - (iii) The Government has introduced the NCORD mechanism in 2016 to have effective coordination of actions among various Ministries, Departments, Central and States law enforcement agencies dealing with narcotics. The mechanism was restructured in 2019 into a 4 tier structure as detailed under:-
 - Apex Level Committee (headed by Union Home Secretary)
 - Executive Level Committee (headed by Special Secretary (IS),
 MHA).

- State Level Committee (headed by Chief Secretary of the concerned State).
- District Level Committee (Headed by District Magistrate)

The NCORD mechanism has been further strengthened by addition of new members at different levels to make it more effective and comprehensive.

(iv) Dedicated Anti Narcotic Task Force has been established in the

UT of Jammu & Kashmir, which will also function as the NCORD

secretariat for the UT.
